

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/1/9/AMR/2024		9 of IBC	All cargo Logistics Limited Vs BGR Energy Systems Limited

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the OC.

Vakalat and Counter not filed. For filing vakalat and counter of CD, list the matter on 26.06.2024.


Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**


Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**